होने का विकल्प नहीं देते, वर्तमान शर्तों के अनुसार भविष्य निधि का पूर्ण लाभ प्राप्त करते रहेंगे और वे इस योजना के सदस्यों की भांति अपने अंशदानों के किसी भाग को नई योजना की ओर अपवर्तित नहीं कराएंगे।

tfTHE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्रालय में उप मंत्री "(SHRI BALGOVIND VERMA): The administration of the Family Pension-cam-Life Assurance Scheme is the concern of the Central Board of Trustees set up under the Employees' Provident Funds and Family Pension Fund Act, 1952 and not the direct concern of the Central Government. The Provident Fund authorities have intimated as under :—

(a) The family pension-cum-life assurance scheme, 1971 covers all employees who become members of the statutory Provident Fund or an exempted provident fund on and after 1-3-1971. The employees who are already members of either of the funds on the said date have been given an option to join this Scheme. Since the last date for the exercise of options is 31st August, 1971 it is too early to forecast with reasonable accuracy the number of employees who would be benefited by the new scheme.

(h) Such of the members who do not opt to join the family pension-t-!<m-life assurance scheme would, however, continue to get the full benefit of provident fund under existing terms and will not have any part of their contributions diverted to the new scheme as in the case of the members of that scheme.]

खनिज भण्डारों का व्यापक सर्वेक्षण

*420. **श्री जगदम्बी प्रसाद यादव :** क्या **इस्पात और खान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या देश के खनिज भण्डारों की विशालता को देखते हुये इनका कोई व्यापक सर्वेक्षण कराया गया है; यदि हां, तो उसका ब्यौरा क्या है ;

(ख) क्या यह सच है कि बिहार, उड़ीसा, मध्य प्रदेश, राजस्थान और बंगाल के खनिज भण्डारों के संबंध में विभाग द्वारा सौतेला व्यवहार प्रदर्शित किया जा रहा है;

(ग) क्या यह सच है कि विभाग द्वारा गठित दर्जनों समितियों, बोर्डों तथा उप-समितियों में विभागीय लोगों की भरमार है और सम्बद्ध राज्यों के लोक प्रतिनिधियों की उपेक्षा की गई है ; और

(घ) यदि हां, तो क्या सरकार इन निकायों की सदस्य सूची की जांच करायेगी?

tfCoMPREHENStVE SURVEY OF MINERAL DEPOSITS

-420. SHRI J. P. YADAV : Will the Minister of STEEL AND MINES/ **इस्पात और खान मंत्री** be pleased to state :

(a) whether a comprehensive survey has been made in view of the vastness of the mineral deposits of the country, if so, what are the details thereof;

(b) whether K is a fact that in the matter of mineral deposits of Bihar, Orissa, Madhya Pradesh, Rajasthan and Bengal, a step montherly treatment is being shown by the Department;

(c) whether it is a fact that the dozens of Committees, Boards, subcommittees constituted by the Department are dominated by the departmental people and the public representatives of the concerned States have been neglected: and

(d) if so, whether Government would enquire into the panels of mem bers of these bodies ?]

इस्पात और खान मंत्री (श्री एस० मोहन कुमारमंगलम्) : (क) से (घ) विवरण सभा पटल पर रखा जाता है ।

विवरण

(क) भारतीय भूवैज्ञानिक सर्वेक्षण 1851 में अपने प्रारम्भण से ही देश में खनिज निक्षेपों के लिए व्यवस्थित सर्वेक्षण करते आ रहा है और उसके परिणामस्वरूप विभिन्न खनिजों

t[ ] English translation.

की साखान मात्राएं अवस्थापित और प्रतिपादित हुई हैं।

उन में से अधिक महत्वपूर्ण यह है : 56,200 लाख टन लौह अयस्क, 13,000 लाख टन धातुकर्मीय कोयला, 2,400 लाख टन ताम्र, 575 लाख टन जस्ता, 100 लाख टन सीसा, 670 लाख टन बाक्साइट, 320 लाख टन मैंगनीज और अनेक अन्य खनिजों की साखान मात्राएं।

(ख) यह कहना सत्य नहीं होगा कि खनिज निक्षेपों के बारे में बिहार, उड़ीसा, मध्य प्रदेश, राजस्थान और बंगाल के साथ इस विभाग द्वारा सौतेला व्यवहार किया जा रहा है। इसके विपरीत इन राज्यों के खनिज निक्षेपों में समृद्धता को दृष्टि में रखते हुए अनेक खनिजाधारित उद्योग, छोटे और बड़े, पब्लिक और प्राइवेट दोनों सेक्टरों में स्थापित किए गए हैं।

(ग) ऐसा कहने में कोई तथ्य नहीं है कि इस विभाग द्वारा गठित विभिन्न समितियों और बोर्डों में प्रमुखतः विभागीय व्यक्ति हैं। विभिन्न समितियों में केवल विभागीय अधिकारी ही नहीं है बल्कि राज्य सरकारों, गैर सरकारी संगठनों आदि से प्रतिनिधियों को सम्मिलित करते हुए सम्बद्ध तकनीकी निकायों और विनिर्दिष्ट हितों का प्रतिनिधित्व करने वाले सदस्य भी हैं।

(घ) प्रश्न नहीं उठता है।

t[THE MINISTER OF STEEL AND MINES/ इस्पात और खान मंत्री (SHRI S. MOHAN KUMARAMANG-LAM) ; (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) The Geological Survey of India has been carrying on systematic surveys for mineral deposits in the country since its inception in 1851 and as a result thereof substantial quantities of various minerals have been located and proved.

The more important among them are 5.620 million tonnes of iron ore, 1,300 million tonnes of metallurgical coal, 240 million tonnes of copper, 57.5 million tonnes of zinc, 10 million tonnes of lead, 67 million tonnes of bauxite, 32 million tonnes of manganese and substantial quantities of a number of other minerals.

(b) It would not be correct to say that in the matter of mineral deposits, Bihar, Orissa, Madhya Pradesh, Rajas-than and Bengal are being shown the step-montherly treatment by this Department. On the other hand, in view of these States being rich in mineral deposits, a variety of mineral based industries, big and small, have been set up both in the public and private sectors in these States.

(c) It is not a fact to say that the various Committees and Boards set up by this Department are dominated by the departmental people. The various committees have on them not only departmental officers but also members representing technical bodies and specified interests concerned including representatives from State Governments, non-official organisations etc.

(d) Does not arise.]

t[ ] English translation.

SHORTAGE OF EDIBLE OIL

421. SHRI LOKANATH MISRA : Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state :

(a) whether there has recently been serious shortage of edible oil in several parts of the country; and

(b) if so, the efforts made by Government to meet the requirements of edible oil ?

THE MINISTER OF STATE FN THE MINISTRY OF AGRICUL-TURE/ कृषि मंत्रालय में राज्य मंत्री (SHRI ANNASAHEB P. SHINDE) : (a) No, Sir. There have been no such reports of serious shortage of edible oils although edible oils situation has been somewhat tight for some time due to the gap between internal production and increasing requirements.

(b) Efforts being made to reduce the gap between production and demand